

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
DELHI.

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REGN. NO. OA 654/86.

20.10.1986.

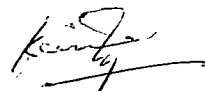
Shri P.K. Srivastava Vs. Delhi Admn.

Mrs. Urmila Nayyar, counsel for the applicant
and Shri B.R. Prashar, counsel for the respondents
present. Applicant's counsel states that the
applicant wants to withdraw this application.

Application dismissed as withdrawn with no costs.



(Kaushal Kumar)
Member
20.10.1986.



(K. Madhava Reddy)
Chairman
20.10.1986.